

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 01/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.1.2018**

**NAME OF THE COMPANY: Income Tax Officer, Ward 5(1) Vs. Blue Sky
Online (MS) Pvt. Ltd. & ROC**

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Zoheb Hussain, Sr. Standing Counsel for the
Revenue
Mr. Piyush Goyal, Advocate

For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC

ORDER

Mr. Manish Raj has appeared on behalf of the ROC and accepts the notice. He prays for some time to file his reply.

To come up on 1st February, 2018.

-s-d-1

**(Deepa Krishan)
Member (T)**

-s-d-1

**(Ina Malhotra)
Member (J)**